

This necessitated additional mine openings and additional mining equipment for mechanised mining,

(ii) In the case of Plants, the earlier estimates were based on preliminary process design, particularly in the case of Smelter and Refinery. With the completion of the detailed designing, additional equipment not included in the earlier estimates had to be provided for in order to meet the process requirements

(iii) A part of the increase is also due to general escalation in the prices of equipment material and services over the last 4 years, and

(iv) The delay of about 2 years in the completion of the Project has also resulted in additional expenditure on supervision, etc

SHRI K. C. PANDA As per certain reports appearing in the national papers copper mine has been traced out in Orissa. If it is so I would like to know whether the Government is going to supplement the requirement of copper of this factory by some means or whether they will have another factory there

SHRI S MOHAN KUMARAMANGALAM Mr. Chairman, I would like to have your ruling whether this matter arises out of this Question

MR CHAIRMAN All right Mr Sundar Mani Patel

SHRI SUNDAR MANI PATEL Sir, I would like to know from the hon Minister, "What was the first estimate for this project, whether that estimate has been revised, and to what extent"

SHRI S MOHAN KUMARAMANGALAM. So far as the estimate is concerned, there has been a revision in the original cost of the project from Rs 93 crores—it was estimated in 1968—to Rs 115 crores. The hon Member will appreciate that this increase has arisen by and large because of the involved delays in the earlier execution of the programme

*136 [The questioner (Shri Dharam Chand Jain) was absent For answer vide cols 35-36 infra]

NATIONAL TRADE UNIONS

*137 **SHRIMATI PRATIBHA SINGH** Will the Minister of LABOUR AND REHABILITATION be pleased to state

(a) whether it is a fact that the three major National Trade Unions have of late arrived at an agreement to come together under a National Council, and

(b) whether the United Central Trade Union Organisation has demanded additional powers for maintaining proper industrial relations, and

(c) if so, the details of their demands and Government's reaction thereto?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) (a) The INTUC, the AITUC and the HMS reported in February last that they had agreed to explore the possibility of constituting a National Council of Trade Unions. The Council is however, yet to be formed

(b) No organisation of that name has made any such demand

(c) Does not arise

*138 [The questioner (Shri K. L. N. Prasad) was absent For answer vide col 36 infra]

*139 [The questioner (Shri Ram Sahai) was absent For answer vide col 37 infra]

*140 [The questioner (Shri L. K. Advani) was absent For answer vide cols 37-38 infra]

*141 [The questioner (Shri Bhola Prasad) was absent For answer vide col 38 infra]

ASIAN SECURITY SYSTEM

*143 **SHRI YOGENDRA SHARMA**,
SHRI A. G. KULKARNI †
SHRI I. A. K. ADVANI.

Will the Minister of EXTERNAL AFFAIRS be pleased to state

(a) whether Government have studied the Soviet proposal for a collective security system for the Asian Countries, and

(b) if so, what is Government's view there-to?

† The question was actually asked on the floor of the House by Shri A. G. Kulkarni,

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) and (b) While the Soviet Union has put forward the idea of Asian Collective Security, no concrete proposals have so far been made by them in this regard. In our view, it is for countries in the region to discuss various ideas on the subject and to evolve, in consultation with each other, ways and means to safeguard their independence and sovereignty and to strengthen co-operation amongst themselves in various fields.

WRITTEN ANSWERS TO QUESTIONS

SETTING UP OF REHABILITATION INDUSTRIES CORPORATION IN TAMIL NADU

*123. SHRI S. A. KHAJA MOHIDEEN: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether Government have under consideration any proposal to set up a Rehabilitation Industries Corporation in Tamil Nadu to start industries with a view to providing employment to refugees from Burma and Ceylon;

(b) if so, the broad features of the proposal; and

(c) if not, the alternative proposals to assist these refugees?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR): (a) No, Sir.

(b) Does not arise.

(c) The repatriates are rehabilitated in agriculture and plantation schemes. Some industrial schemes have also been sanctioned to provide employment to them. The families are also granted loans for business and housing. A Co-operative Society by the name of "Repatriates Co-operative Finance and Development Bank, Madras" has been set up with the main object of helping promotion of the rehabilitation of repatriates from Burma and Ceylon.

नेपाल के प्रधान मंत्री के साथ वार्ता

*124. सरदार गुरुचरण सिंह टोहड़ा :
श्री के० एल० एन० प्रसाद :

क्या विदेश मंत्री यह बातने की कृपा करेंगे

कि नेपाल के प्रधान मंत्री की हाल की भारत यात्रा के दौरान उनके साथ किन-किन विषयों पर चर्चा हुई ?

†[DISCUSSIONS WITH THE PRIME MINISTER OF NEPAL

*124. SARDAR GURCHARAN SINGH TOHRA :
SHRI K. L. N. PRASAD :

Will the Minister of EXTERNAL AFFAIRS be pleased to state the issues discussed with the Prime Minister of Nepal during his recent visit to India ?]

विदेश मंत्री (सरदार स्वर्ण सिंह): नेपाल के प्रधान मंत्री ने आपसी हित के मामलों पर प्रधान मंत्री तथा भारत सरकार के अन्य मंत्रियों के साथ गोपनीय बातचीत की, जिससे भारत नेपाल मैत्री और मुदृढ़ हो। आपसी समझदृज़ तथा सहयोग के वातावरण में यह बातचीत हुई।

†[THE MINISTER OF EXTERNAL AFFAIRS (SARDAR SWARAN SINGH): The Prime Minister of Nepal held confidential talks with the Prime Minister and other Ministers of the Government of India on matters of mutual interest so as to further strengthen Indo-Nepal friendship. The talks were held in a spirit of mutual understanding and cooperation.]

EXPERT COMMITTEE ON UNEMPLOYMENT

*126. DR. BHAI MAHAVIR: Will the Minister of LABOUR AND REHABILITATION be pleased to refer to the reply to Unstarred Question No. 356 given in the Rajya Sabha on the 24th March, 1972, and state:

(a) whether it is a fact that the interim report of the Expert Committee on Unemployment has since estimated the need for creation of four million new jobs during the next two year;

(b) what steps are being taken by Government to implement the recommendations, and by when a beginning is expected to be made;

(c) whether it is proposed to seek the active co-operation of the public and private sectors;

†[]English translation.